
**HIGH COURT, CALCUTTA,
APPELLATE SIDE**

N O T I F I C A T I O N

No. 35 – R (Recruitment)

Dated - 4th January, 2022.

In furtherance of Employment Notification No. 7612–RG dated 09/12/2019 read with Notification No. 4843-R (Recruitment) dated 09/12/2021 relating to practical test, which were scheduled to be held on 10.01.2022, 11.01.2022 & 13.01.2022, for the post of Cook and Helper to Cook, both on contractual basis, in the Judges' Guest House at Bijan Bhavan, HA-334, Salt Lake, Calcutta-700091, has been postponed due to sudden rise in COVID-19 cases.

The process of issuing duplicate Admit Cards, which was scheduled on 06.01.2022, has also been suspended till further announcement.

The Candidates, who have received their Admit Cards, are directed to preserve the same for future use.

The next date, time and venue of such selection process will be announced and communicated to the concerned candidates in due course.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in, regularly.

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta
04th January, 2022